NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/158/2016

NAME OF THE PETITIONER(S)

: Dr. K.K. Bhattacharya

NAME OF THE RESPONDENT(S)

: M/s Fruzyme Biotech India Pvt Ltd & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

ylaragadeegh. For k. MOORTHY.

ORDER

Mr. B. Pragadeesh, Counsel for Petitioner present and stated that Counsel for Respondent informed that he is unable to attend before this Bench due to personal inconvenience and hence prayed for time to make his submissions. At request, time is extended. Put up on 01.09.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)